

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-107(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017

NAME OF THE COMPANY: M/s. Kei Industries Ltd. V/s. M/s. Shipra
Infraproject Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Priyanak Ghorawal, Advocate			
	Ms. Pooja Vohra, Advocate			
	Mr. Abhishek Anand, RP			
	Mr. Hari Mohan, Ex-Director of JD			

ORDER

Pursuant to the notice issued, the ex-Director Mr Hari Mohan is present in Court. He undertakes to cooperate with the RP in this case. Ld. Counsel for the RP submits that certain necessary documents are required from him.

Let the requirements be given to the ex-Director who shall ensure that the same are duly complied with.

To come up on 21st November, 2017 for a compliance report.

 S-D

(S. K. Mohapatra)
Member (T)

 S-D

(Ina Malhotra)
Member (J)